

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).10337/2017

(Arising out of impugned final judgment and order dated 26-10-2017 in AN No. 35347/2017 passed by the High Court Of Judicature At Allahabad)

SITA SAREEN & ANR.

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. IA No.141332/2017-EXEMPTION FROM FILING O.T. )

Date : 18-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Anubhav Kumar, Adv.  
Mr. Ankit Agarwal, Adv.  
Mr. Abhishek Swarup, Adv.  
M/S. Manoj Swarup And Co., AOR

For Respondent(s)

Mr. Rajesh K. Singh, Adv.  
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by the learned counsel for the petitioners seeking adjournment, list the matter on 15.02.2019.

(ARJUN BISHT)  
COURT MASTER (SH)

(ANITA RANI AHUJA)  
COURT MASTER (NSH)